

(c) whether the drinking water situation in the country particularly in rural areas are at an alarming point; and

(d) if so, the efforts made by Government to effectively implement the revised guidelines for NRDWP also to ensure availability of safe drinking water in rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA): (a) and (b) Yes, Sir. A meeting of State Secretaries in charge of rural water supply was held on 1st July 2009 to review the implementation of revised guidelines of the National Rural Drinking Water Programme (NRDWP). The issues discussed, *inter-alia*, were the status of re-alignment of existing data and filling of the gaps, setting targets for the current year, preparedness of each State to meet drinking water situation in the ongoing dry months, setting up the institutions required for implementation of the guidelines, etc. The participating States presented their status on the agenda points.

(c) and (d) The status of drinking water in rural areas in the dry months and preparedness of affected States was also discussed in the meeting on 1st July 2009. All States had been asked to review the drinking water scenario in their States and also draw contingency plan to tackle the problem. The States that identified problems in the dry season were Haryana, Chhattisgarh, Gujarat, Rajasthan, Andhra Pradesh, Punjab, Uttar Pradesh, Uttarakhand and Maharashtra. The States have been tackling the shortages by supplying drinking water through tankers, trains, mules, etc. wherever required. Pending the passing of the Union Budget 2009-10, *ad hoc* release has been made in April 2009 to these States under NRDWP, for implementing the Guidelines and ensuring availability of drinking water in rural areas.

#### **Ombudsman for NREGA**

1927. DR. JANARDHAN WAGHMARE:  
SHRI N.K. SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has decided to set up an ombudsman to redress grievances relating to National Rural Employment Guarantee Act (NREGA);

(b) if so, the details thereof;

(c) whether the modalities to set up ombudsman for NREGA have been worked out; and

(d) if so, to what extent the various grievances arising out of NREGA are likely to be resolved?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (d) Yes, Sir. The issue is under consideration.

#### **Bungling of NREGS cards**

1928. SHRI BALBIR PUNJ: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that National Rural Employment Guarantee Scheme (NREGS) cards were found in debris of a political leader's house in Khajuri in West Bengal;

(b) if so, what steps Government is planning to undertake to stop this Panchayat level corruption; and

(c) the details of performance of Government with special mention to West Bengal and Orissa in last three years regarding the implementation of NREGS, block-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, Sir. As reported by the State Government of West Bengal, there is nothing on record to show that any NREGS job cards were found among the debris of the houses of the political leaders in Khajuri in West Bengal.

(b) Does not arise.

(c) The Ministry receives on-line district-wise Monthly Progress Reports from the States on performance of NREGS. Performance of NREGS in West Bengal and Orissa is given in the enclosed Statement-I and II respectively.

**Statement-I**

*District-wise Monthly Progress Report on performance of NREGS in West Bengal*

Districts of	FY 2006-07			FY 2007-08			FY 2008-09		
West Bengal	Employ- ment provided	Person- days Generated	Total Expen- diture	Employ- ment provided	Person- days Generated	Total Expen- diture	Employ- ment provided	Person- days Generated	Total Expen- diture
	(in lakhs)			(in lakhs)			(in lakhs)		
1	2	3	4	5	6	7	8	9	10
24 Parganas South	259027	28.37	2393.54	252537	47.05	4170.51	128414	24.29	2945.58
Bankura	219930	53.09	4864.87	235389	96.83	10009.42	204181	57.99	8065.40
Birbhum	467676	100.79	8879.85	377950	115.38	11075.89	185743	70.14	8545.19
Dinajpur Dakshin	175869	27.7	2191.91	86839	18.52	1693.55	70156	17.31	1648.00
Dinajpur Uttar	328449	32.11	3226.20	131164	25.06	2523.60	57116	13.71	1656.81
Jalpaiguri	358791	38.49	3364.66	277000	80.38	8292.45	221578	56.28	7177.40
Maldah	174019	23.16	2106.74	148821	23.74	6294.42	96296	16.04	2345.71
Murshidabad	369777	58.03	5037.72	330016	51.70	5465.53	184127	38.39	5160.38
Paschim Medinipur	462855	36.85	3506.30	313673	76.10	8474.15	319753	86.69	10600.70

1	2	3	4	5	6	7	8	9	10
Purulia	267364	41.49	3890.84	167554	49.63	4918.89	123571	37.79	4287.48
24 Parganas North	NA	NA	NA	113648	35.91	3597.34	163353	68.99	6316.22
Burdwan	NA	NA	NA	351251	99.09	10011.98	412065	138.13	14812.30
Coochbehar	NA	NA	NA	265304	60.33	5750.72	228955	34.84	6019.69
Darjeeling	NA	NA	NA	59151	14.79	1505.28	68138	15.87	1962.39
Hooghly	NA	NA	NA	209976	51.85	5209.07	148856	29.57	3357.28
Nadia	NA	NA	NA	324149	76.76	6294.42	116426	35.04	3499.00
Purba Medinipur	NA	NA	NA	198913	45.65	5147.40	261424	42.39	5087.96
Howrah	NA	NA	NA	NA	NA	NA	35702	3.16	550.94
TOTAL	3083757	440.08	39462.63	3843335	968.77	100434.62	3025854	786.60751	94038.43

**Statement-II**

*District-wise Monthly Progress Report on performance of NREGS in Orissa*

Districts of Orissa	FY 2006-07			FY 2007-08			FY 2008-09		
	Employ- ment provided	Person- days Generated (in lakhs)	Total Expen- diture	Employ- ment provided	Person- days Generated (in lakhs)	Total Expen- diture	Employ- ment provided	Person- days Generated (in lakhs)	Total Expen- diture
1	2	3	4	5	6	7	8	9	10
Bolangir	80092	49.15	4247.96	44798	11.62	2042.35	44222	13.99	2466.42
Boudh	33723	11.5	938.63	16599	5.49	839.06	19278	5.09	946.38
Deogarh	32673	21.36	1925.53	19712	10.55	1249.48	12012	3.60466	836.94
Dhenkanal	65523	26.31	2260.63	27465	9.82	1305.58	22425	7.20656	1191.2
Gajapati	63011	27.25	2832.45	47640	17.66	2020.76	43769	16.14239	2211.04
Ganjam	140832	48.04	4839.55	147805	70.79	6312.2	156747	91.78	7420.35
Jharsuguda	34200	24.41	1994.85	25500	13.6	1602.05	13319	4.12263	1145.27
Kalahandi	121517	61.76	7212.5	55649	18.4	3890.4	44271	11.59	2420.72
Kandhamal	69762	44.96	4141.93	77113	26.59	3091.75	45755	13.64668	2199.57
Kendujhar	71994	42.27	3595.78	39464	11.32	1965.48	36984	8.96274	2344.24

1	2	3	4	5	6	7	8	9	10
Koraput	81513	55.65	5302.33	54976	20.24	2732.95	60188	17.88	3028.46
Malkangiri	38833	43.26	3044.31	36758	23.61	3288.16	28380	17.22	1934.17
Mayurbhanj	202751	120.5	10822.54	88508	31.39	5818.66	116364	50.81164	8327.59
Nabarangapur	79118	49.85	4409.25	38178	12.27	1741.59	41227	14.22	2506.25
Nuapada	45796	31.55	2674.83	36798	18.62	2176.86	32196	20	2333.43
Rayagada	70423	41.59	3727.28	52161	19.37	2847.73	57533	27.64339	3769.23
Sambalpur	76646	38.37	3539.14	29216	16.62	2157.49	25717	7.21023	1968.99
Sonepur	31125	26.41	2570.12	29134	13.21	2331.36	22483	8.03155	1761.12
Sundargarh	54637	35.15	3267.01	57611	14.58	2912.05	45043	10.14	2182.39
Angul	NA	NA	NA	25395	5.48	1195.57	29526	6.47	1234.96
Baleshwar	NA	NA	NA	28271	10.35	2069.64	44003	11.58	1740.84
Bargarh	NA	NA	NA	55626	10.79	2014.25	27337	5.01397	1135.67
Bhadrak	NA	NA	NA	36381	7.64	1112.92	37583	12.96	1817.65
Jajpur	NA	NA	NA	25953	5.22	1238.57	52917	11.97	2125.7
Cuttack	NA	NA	NA	NA	NA	NA	16606	3.17845	403.067
Jagatsinghpur	NA	NA	NA	NA	NA	NA	13110	1.23914	166.387
Kendrapara	NA	NA	NA	NA	NA	NA	3695	0.44381	83.29
Khordha	NA	NA	NA	NA	NA	NA	4820	0.61	88.91
Nayagarh	NA	NA	NA	NA	NA	NA	4321	0.66826	109.284
Puri	NA	NA	NA	NA	NA	NA	3598	0.32	34.29
<b>TOTAL</b>	<b>1394169</b>	<b>799.34</b>	<b>73346.62</b>	<b>1096711</b>	<b>405.23</b>	<b>57956.91</b>	<b>1105429</b>	<b>403.7461</b>	<b>59933.808</b>

#### Implementation of NREGS in Punjab

1929. SHRI NARESH GUJRAL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the total budgetary allocation for the States under National Rural Employment Guarantee Scheme (NREGS) in the last three years; and

(b) how many people were given employment in Punjab in the last three years under this scheme and what was the total expense incurred, Year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) The Central Government released Rs. 8640.85 crore during the year 2006-07, Rs. 12,610.39 crore during 2007-08 and Rs. 30,000.00 crore during 2008-09 for implementation of NREGA in the States.